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24/11/22

Declaration of Assets and Liabilities

Year 2022

I HARENDRA KUMAR RAY son/daughter/wife of SHIV SHANKAR RAY

aged 47 years, belonging to BJHAR VIDHAN SABHA service and presently working as DRIVER.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	10,000	2000	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	APC No 803932 78656 710,000	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC No 28478 08222 Rs. 66755 4101191	NIL	—	—	—
(v)	Motor Vehicles (details of make, etc.)	DISCOVER BR01DC 8043	—	—	—	—
(vi)	Jewellery (give details of weight and value)	GOLD 50g SILVER 200g	GOLD 10g SILVER 100g	—	—	—
(vii)	Other assets, such as values of claims / interests	NIL	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Self	NIL	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	—	—	—
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBT	720,000
	(ii) Loans from Financial Institutions	NIL	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	—
	(b) dues to departments dealing with supply of water	NIL	—
	(c) dues to departments dealing with supply of electricity	NIL	—

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	(d) dues to departments dealing with telephones	NIL	☒
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	☐
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BURPR6739R	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax		

C. Personal Detail

GPF/CPE/PAN No. : 110073919372

Gender : ☒ M ☐ (W/F)

Date of Birth : 14 06 1975 (DD/MM/YYYY)

Class/Group : C (A/B/C)

Cadre : DRIVER
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District : Mithila

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Harendra Kumar Ray

Name of Employee: HARENDRA KUMARAY

Designation: DRIVER

Department: BIPHAR VIDHAN SABHA

Place: PATNA

Date: 04/02/22

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.